

IN THE HIGH COURT OF JHARKHAND AT RANCHI  
A.B.A. No. 273 of 2021

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Vijay Mandal @ Vijay Kumar Mandal --- --- Petitioner  
Versus  
The State of Jharkhand --- --- Opposite Party

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CORAM: **Hon'ble Mr. Justice Aparesh Kumar Singh**  
Through: Video Conferencing

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For the Petitioner: Mr. Arwind Kumar, Advocate  
For the State: Mr. Rajneesh Vardhan, A.P.P

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02/26.03.2021 Let typed copy of the relevant illegible pages of Annexure-1 and 2 be  
filed by 06.04.2021. Office to verify.  
Matter be listed on 09.04.2021.

(Aparesh Kumar Singh, J)

Ranjeet/